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Title: Presentation of 15th, 16th and 17th Reports of Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

SHRI RATILAL KALIDAS VARMA (DHANDHUKA): I beg to present the following Reports:-

- (1) Fifteenth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Civil Aviation on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Airports Authority of India (AAI)".
- (2) Sixteenth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Social Justice and Empowerment, Ministry of Tribal Affairs, Ministry of Finance (Department of Disinvestment), Ministry of Heavy Industries and Public Enterprises (Department of Public Enterprises) and Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) on Action Taken by the Government on the recommendations contained in the Twenty-second Report (13th Lok Sabha) of the Committee on "Fair Employment Policy for Scheduled Castes and Scheduled Tribes in Public and Private Sector – a review of position following globalisation and other reform measures".
- (3) Seventeenth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Railways (Railway Board) on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in North Eastern Railway (NER)".

MR. SPEAKER: Shri Varma, I hope you are better now.
